

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 256 of 2012

Dated : 12th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Nava Bharat Ventures Ltd. ...Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr.Respondent(s)

**Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv.
Mr. R.M. Patnaik
Mr. P.P. Mohanty**

**Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1
Mr. R.K. Mehta
Mr. Elangbam P.S.
Ms. Ishita Das Gupta**

ORDER

We have heard the Learned Counsel for the parties. Written submissions have been filed by the Learned Counsel for all the parties after serving copy on the other side.

Judgment is reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/kt